

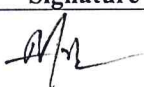
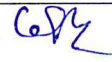
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.228/9/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE APPLICANT/PETITIONER	Sew & Prasad
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Private Limited
UNDER SECTION	9 of IBC, 2016

Counsel for Applicant/Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr P.V. Amarnadha Prasad	Counsel	prasad.p@gmail.com	
K. SURESH KUMAR	Adv.	sureshkumar@gmail.com 9955357922	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Vikram			

Heard Dr P.V. Amarnadha Prasad Learned Counsel for the Petitioner and Shri P. Vikram, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent takes notice and waives further notice and seeks two weeks' time to file his counter. Post the case on 17.11.2017.


Member (T)

Bm


Member (J)